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Title: Introduction of the Code of Civil Procedure (Amendment) Bill, 2015 (Amendment of Order XXI).

SHRIMATI MEENAKASHI LEKHI (NEW DELHI): Sir, I beg to move for leave to introduce a Bill further to amend the Code of Civil Procedure, 1908.

HON. CHAIRPERSON: The question is:

"That leave be granted to introduce a Bill further to amend the Code of Civil Procedure, 1908."

The motion was adopted.

 ${\it SHRIMATI MEENAKASHI LEKHI: Sir, I introduce the Bill.}$ 

HON. CHAIRPERSON: Shri Kalikesh Narayan Singh Deo - Not present.